

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPetition for Special Leave to Appeal (C) No.31777/2017

(Arising out of impugned final judgment and order dated 17-05-2017 in CMWP No. 21663/2017 passed by the High Court of Judicature at Allahabad)

KAUSAR AZAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 16-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Mr. Abhishek Agarwal, AOR
Mr. Manjeet Chawla, Adv.
Mr. Yashovardhan Singh Soam, Adv.
Mr. Y.P. Singh, Adv.

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

Mr. Anubhav, Adv.
Mr. Yashwant Singh Yadav, Adv.
Mr. Vijay Pal, Adv.
Mr. Om Prakash, Adv.
Dr. D.V. Rao, Adv.
Mr. Umang Tripathi, Adv.
Ms. Punam Sharma, Adv.
Mr. R.P. Goyal, Adv.
Mr. Sahil Bhalaik, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the learned counsel for the petitioner, list the matter after four weeks.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
COURT MASTER (NSH)